

dertaken any project for the development of places of tourist interest in Arissa; and

(b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHK) (a) Yes, Sir.

(b) The following tourist facilities have been provided in Orissa in the Central Sector:—

I. Department of Tourism:

- (i) A Rest House at Konark;
- (ii) A Rest House at Bhubaneswar;
- (iii) Opening of Tourist Bureaux at Puri, Bhubaneswar, Rourkela and Hirakud;
- (iv) A Rest House at Rambha;
- (v) A Rest House at Puri;
- (vi) A Youth Hostel at Puri; and
- (vii) Provision of a motor launch at Chilka Lake.

II. India Tourism Development Corporation:

- (a) Renovation of the travellers lodge at Bhubaneswar.
- (b) A Transport Unit at Bhubaneswar.

Besides the above schemes, the Department of Tourism has prepared a master plan (land-use plan) of Konark to ensure the preservation of the environmental characteristics of the area surrounding the Sun Temple, and the providing of facilities in a regulated manner.

Memorandum from Goa Cashew Manufacturers and Exporters Association

4174. **SHRI AMRUT KASAR:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the Goa Cashew Manufacturers and Exporters' Association have submitted a Memorandum demanding allotment of quota of imported raw cashewnuts, for Goa territory so that the factories are not closed; and

(b) what action has the Government taken on the above memorandum?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG):

(a) and (b). Memorandum have been received from Goa and other cashew processing States about shortage of raw cashew nuts being experienced by the cashew processing industry and demanding allotment/enhancement of quota of imported raw cashewnuts.

The memorandum was examined and it was found that under the existing distribution policy the concerned units were not eligible for allotment of imported cashewnuts.

केन्द्रीय और राज्य सरकार सेवाओं में समान कार्य के लिए समान वेतनमान निर्धारित करना

4175. **डा० रामजी सिंह :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या विभिन्न सहकारी विभागों, प्रतिष्ठानों और उनके अधीनस्थ तथा सम्बद्ध कार्यालयों में एक समान कार्य के लिए भिन्न-भिन्न वेतनमान हैं और यदि हाँ, तो इसके क्या कारण हैं;

(ख) क्या सरकार समूचे देश के लिए एक समान वेतन नीति की आवश्यकता